

CONTEMPT PETITION NO. 43/2005

IN

ORIGINAL APPLICATION NO. 446/97

Jaipur the 14th November, 2005

CORAM:

HON'BLE MR. A.K. AGARWAL, VICE CHAIRMAN
HON'BLE MR. M.L. CHAUHAN, MEMBER (JUDICIAL)

Abdul Wahid son of Shri Abdul Aziz aged about 43 years, resident of Near Sahi Masjid, Kotri Kota and presently working as Mechanic under Chief Signaller Inspector, West Central Railway, Kota Divison, Kota.

Applicant

By Advocate: Mr. C.B. Sharma

Versus

1. Shri Deepak Kumar Gupta, General Manager, West Central Zone, West Central Railway, Jabalpur.
2. Shri Surendra Kumar Sharma, Divisional Railway Manager, West Central Railway, Kota Division, Kota.

.... Respondent

By Advocate : Mr. Anupam Agarwal

2

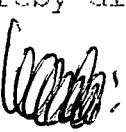
ORDER (ORAL)

The Petitioner has filed this Contempt Petition for the alleged violation of the order dated 11.07.2000 passed in OA No. 446/1997.

2 Notices of this application was given to the respondents. The respondents have brought to our notice an order dated 15.09.2005 whereby arrears amounting to Rs.88,511/- (Rupees eighty eight thousand five hundred eleven only) on account of pay protection has been given to the applicant. Copy of order dated 15.09.2005 is taken on record.

3 In view of this development the present Contempt Petition does not survives. In case the applicant is still aggrieved by the order dated 15.09.2005, it will be open to him to file substantive OA.

4 With these observations, the present present Contempt Petition is dismissed. Notices issued to the respondents are hereby discharged.


(M.L. CHAUHAN)

MEMBER (J)


(A.K. AGARWAL)
VICE CHAIRMAN